

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4416
ANSWERED ON:20.12.2012
FUNDS TO NGOS IN MADHYA PRADESH
Singh Shri Bhupendra

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the Non-Governmental Organisations (NGOs) in Madhya Pradesh which have been given grants by the Council for Advancement of People's Action and Rural Technology during the year 2008-09;
- (b) the details of the funds utilised by the said NGOs, NGO-wise;
- (c) whether the Government has received some complaints of misuse and irregularities of funds by the said NGOs;
- (d) if so, the details thereof and the action taken by the Government in this regard; and
- (e) the details of the NGOs blacklisted by the Government during the aforesaid period?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a)&(b): The details of the Non-Governmental Organisations (NGOs) in Madhya Pradesh which have been given grants by the Council for Advancement of People's Action and Rural Technology during the year 2008-09 and the details of funds sanctioned, released and utilized by these NGOs are given in the Annexure.
- (c): No, Sir.
- (d): Does not arise.
- (e): CAPART has not blacklisted any NGO of Madhya Pradesh State during the aforesaid period.